

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

WEDNESDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO. 9902 OF 2020

PETITIONER/PETITIONER:-

BABURAJ G. AGED 56 YEARS, S/O T.K. GOVINDAN,
VELIKKAKATHU HOUSE, PARAVOOR, PUNNAPARA NORTH P.O.
ALAPPUZHA 688014

BY ADVS.

SRI. AJOY P.B.

SRI. PRAISHEEL PRAKASAM

RESPONDENTS/RESPONDENTS:-

1. STATE OF KERALA DEPARTMENT OF CO-OPERATION, OFFICE OF THE REGISTRAR OF CO-OPERATIVE SOCIETIES, JAWAHAR SAHAKARANA BHAVAN, DPI JUNCTION, THYCAUD P.O. THIRUVANANTHAPURAM-695014.

2. ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES (GENERAL), KODATHIKAVALA, CHERTHALA, ALAPPUZHA 688524

3. THE JOINT REGISTRAR OF CO-OPERATIVE SOCIETIES (GENERAL), MULLAKKAL, ALAPPUZHA 688011

4. A AND E INSPECTOR -I, OFFICE OF THE ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES (GENERAL), KODATHIKAVALA, CHERTHALA, ALAPPUZHA 688524

5. THE CHERTHALA GOVERNMENT SERVANTS' CO-OPERATIVE BANK LTD. NO.235, CHERTHALA BRANCH, REPRESENTED BY BRANCH MANAGER, MAIN BRANCH CHERTHALA HOSPITAL ROAD, CHERTHALA P.O. ALAPPUZHA - 688524.

6. THE DISTRICT COURT, ALAPPUZHA REPRESENTED BY ITS SHERISTADAR, DISTRICT COURT COMPLEX, ALAPPUZHA - VELIYANAD ROAD, THATHAMPALLY, ALAPPUZHA-688013

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

Dated this the 15th day of May, 2020

ORDER

Admit. Government Pleader takes notice for respondents 1,2,4 and 6. Notice by e-mail to respondent No.5.

Post on 21.5.2020

GOPINATH.P, JUDGE

pm

APPENDIX

PETITIONERS EXHIBITS:

1. EXT-P1: TRUE COPY OF THE NOTICE DATED 06/01/2020 ISSUED BY THE 5TH RESPONDENT TO THE PETITIONER
2. EXT-P2: TRUE COPY OF THE DEMAND NOTICE DATED 03/01/2020 AND BEARING E.A. NO. 228/2019 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER
3. EXT-P3: TRUE COPY OF THE NOTICE DATED 24/02/2020 AND BEARING NO. 287/12-13 ISSUED BY THE 5TH RESPONDENT TO THE 6TH RESPONDENT